

**Annual Report etc. of the Betwa River Board, Jhansi for 1982-83**

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table :—

(1) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, Jhansi, for the year 1982-83 along with Accounts and the Audit Report thereon, under subsection (1) of section 15 of the Betwa River Board Act, 1976.

(2) A statement (Hindi and English versions) regarding :—

(a) review by the Government on the working of the Betwa River Board, Jhansi, for the year 1982-83 ; and

(b) reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-7691/84]

**Annual Accounts and Audit Report of the National Institute of Rural Development Hyderabad for 1982-83**

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 1982-83 together with Audit Report thereon.

[Placed in Library. See No. LT-7692/84]

**Annual Administration Report etc. of the Delhi Development Authority, Delhi for 1982-83**

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : I beg to lay on the Table :

(a) A copy of the Annual Administration Report (Hindi and English versions)

of the Delhi Development Authority, Delhi, for the year 1982-83 under section 26 of the Delhi Development Act, 1957.

(2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Delhi Development Authority, Delhi, for the year 1982-83.

[Placed in Library. See No. LT-7693/84]

**Notifications under Customs Act, 1962 and Statement of Expenditure incurred on ASIAD 82, Seventh Non-Aligned Summit and Commonwealth Heads of Government Meet**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :—

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :—

(i) G.S.R. 56(E) published in Gazette of India dated the 9th February, 1984 together with an explanatory memorandum making certain amendment to Notification No. 117/78-Customs dated the 9th June, 1978 so as to add 'Tea' in the schedule to the said notification for facilitating import of tea without customs duty against Advance Licences for blending and re-export under the Duty Exemption Scheme.

(ii) G.S.R. 73(E) published in Gazette of India dated the 17th February, 1984, together with an explanatory memorandum regarding revised rate of exchange for conversion of Russian Rouble into Indian currency or vice-versa in supersession of Notification No. 6-Customs dated the 7th January, 1983.

[Placed in Library. See No. LT-7694/84]

(2) A statement (Hindi and English versions) of Expenditure incurred on ASIAD 82, Seventh Non-